

HIGH COURT AT CALCUTTA
STATEMENT FOR THE MONTH OF JUNE, 2019

INSTITUTION, DISPOSAL AND PENDENCY OF MAIN CASES ONLY
AS ON 30.06.2019

APPELLATE SIDE

<i>Description of Cases</i>	<i>Total Pending at the beginning of the month</i>	<i>Total Institution during the month</i>	<i>Total Disposal during the month</i>	<i>Total Pending as on 30.06.2019</i>
CIVIL	169477	3499	3463	169513
CRIMINAL	39101	1358	1332	39127
TOTAL	208578	4857	4795	208640

Figures of Circuit Bench at Andaman & Nicobar Islands and Jalpaiguri (w.e.f 11.03.2019) are included in the Appellate Side column.